

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/672/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Soneka Bora,
Special Judge, CBI, Addl. Court No. 1
Assam, Chandmari, Guwahati.

Dated Guwahati the 14th February 2019.

Sub: **Casual leave and Station Leave permission .**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/174/E dtd. 12.02.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 16.02.2019 along with permission to leave headquarter from the evening of 15.02.2019 till the morning of 18.02.2019, has been granted/rejected.

The Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence , Special Judge, CBI, Assam, Addl. Court No3, Chandmari, Guwahati shall remain in charge of your Office and Court in your absence.

Yours faithfully,

sd/

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/89/673-1A, dated 14'02'19
Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
3. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pdas